

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 3(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 4.08.2016


NAME OF THE COMPANY: Sh. Surinder Kumar Garg

V/s.

M/s. Shiva S.S. Strips Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Sh. Virender Ganda, Sr. Adv.		Petitioners	
2.	Tarun Mehta, Adv.			
3.	Shelly Khanna, Adv.			
4.	S.K. Giri, Adv.			
5.	Ms. Samrati Kati,		Adv R-1706	Hanshi
6.	Ms. Hanshi Agarwal			

Order

The matter has been transferred from Court No. 2. It has been put up for proper orders.

List on 07.09.2016

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

4<sup>th</sup> August, 2016  
70K CUB